

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

December 21, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

5 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Mano Finance Limited	29, Gokhale Street, Ram	B-	August 19,	November 29,
		Nagar, Coimbatore-641 009	07.00453	2016	2018
2.	Fortress Financial Services Limited (Presently known as Fortress Infracon Limited)	Daryanagar House, 2 nd Floor, 69 Maharshi Karve Road, Marine Lines, Mumbai-400 002	B- 13.01198	February 26, 1999	October 29, 2018
3.	Santsu Finance & Investment Pvt. Ltd.	Sidhwa House, 1 st Floor, N A Sawant Marg, Colaba, Mumbai-400 005	13.00332	March 11, 1998	October 29, 2018
4.	Swarnasathi Advisory Services Private Limited	Block-C, Flat No. 201, 4, Debendra Lal Khan Road, Kolkata-700 025, West Bengal	B.05.05672	October 16, 2003	September 26, 2018
5.	Eterna Steel & Investments Pvt. Ltd.	11C, Burdwan Road, Kolkata-700 027, West Bengal	B.05.04872	April 08, 2003	November 27, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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